

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH

CP-833(MB)/2017

CORAM:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI RAVIKUMAR DURAISAMY
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON 28.08.2018

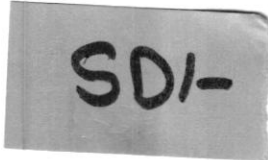
NAME OF THE PARTIES:

Prysmian Cavi E. Sistemi
v/s.
Ravin Cabled Ltd. & Ors.

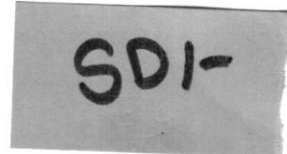
SECTION : 98 of the Companies Act, 2013.

ORDER

Orders reserved.



RAVIKUMAR DURAISAMY
Member (Technical)



B.S.V. PRAKASH KUMAR
Member (Judicial)